

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA
UNSTARRED QUESTION NO.1982
TO BE ANSWERED ON 03rd JULY, 2019

SECURITY THREAT THROUGH SEA ROUTE

1982. SHRI ADHIR RANJAN CHOWDHURY:

Will the Minister of DEFENCE be pleased to state:

- (a) whether external threat to the country through sea routes has increased and if so, the details thereof;
- (b) whether the Government has reviewed the system in place for coastal security and if so, the details and the outcome thereof;
- (c) whether the Government proposes to acquire modern equipments for coastal security and if so, the details thereof; and
- (d) the other measures taken/being taken by the Government to strengthen the coastal/maritime security in the country?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

रक्षा राज्य मंत्री

(SHRI SHRIPAD NAIK)

(श्री श्रीपाद नाईक)

(a) to (d) : Threats to the security of the country through the sea route are assessed at regular intervals. Monitoring, review and assessment of the coastal security construct is an ongoing process and is undertaken on a periodic basis. National Committee on Strengthening Maritime and Coastal Security (NCSMCS) monitors the progress in respect of coastal security initiatives. The Government of India have approved implementation of Coastal Security Scheme in phases, with a total outlay of Rs.2225.91 crore to strengthen security of coastal areas and augment the capabilities of police force of coastal States/UTs for patrolling and surveillance in territorial waters, especially shallow waters close to the coast. Other measures include improving surveillance mechanism, enhanced patrolling and joint operational exercises conducted on regular basis.
